

(c) the places where such mini plants are proposed to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):
(a) Yes, Sir.

(b) The details are given in the Press Note dated the 3rd July, 1981, a copy of which is laid on the Table of the House. Placed in library. (See No. LT-2770/81)

(c) Proposals for setting up mini cement plants conforming to the guidelines will be considered for grant of Letters of Intent/Registration with Directorate General of Technical Development.

Exchange of coordinated Activities of Environmental matters with Foreign countries

*257. SHRI S. B. SIDNAL: Will the PRIME MINISTER be pleased to lay a statement showing:

(a) whether any proposals have been received from foreign countries for the exchange of information, experts and coordinated activities of environmental matters of mutual interest and benefits;

(b) if so, the names of such countries and the response of Government of India thereto; and

(c) whether any schemes have been formulated for the purpose and the details thereof ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI):

(a) Proposals of this nature are being received from foreign countries from time to time.

(b) Bilateral arrangements exist with USA, France and European Economic Community (EEC) for cooperation on environmental

matters. USA has participated in Indo-US Workshops under the Indo-US Sub-Commission on Science & Technology. The European Economic Community and India constituted a Joint Action Defining Committee which met and decided to establish a Working Group on Environment and Remote Sensing. The Working Group made recommendations for sharing of information, data and experience in the field of environment. As a result of the cooperation programme with France, the subject of environment was included in the Indo-French Programme in Science & Technology.

(c) In pursuance of Indo-US Workshops certain research projects were identified involving joint research, exchange of information and exchange of experts.

बस्ती जिले के खलीलाबाद रॉ कागज के कारखाने की स्थापना

* 259. श्री कृष्ण चन्द्र पांडे :
श्री सज्जन कुमार :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के बस्ती जिले में कागज उद्योग के लिए अपेक्षित सभी कच्चा सामान उपलब्ध है ;

(ख) क्या केन्द्रीय सरकार बस्ती जिले के खलीलाबाद में कागज का कारखाना स्थापित करने की कोई योजना तैयार कर रही है ; और

(ग) यदि हां, तो इसका निर्माण कब तक किया जाएगा और इस में उत्पादन कब शुरू होगा ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना) : (क) उत्तर प्रदेश

के बस्ती जिले में कागज की छोटी मिलों की सहायता के लिए काफी मात्रा में कृषि के बचे हुए पदार्थ उपलब्ध हैं।

(ख) जी, नहीं।

(ग) प्रश्न ही नहीं उठता।

Requirements of Cement

*260. SHRI VIRDHI CHANDER JAIN : Will the Minister of INDUSTRY be pleased to state:

(a) the projected requirement of cement for the next four years;

(b) the installed capacity to produce cement in the country at present;

(c) the additional capacity presently being installed;

(d) how much cement Government propose to import during the year; and

(e) when India would be self-sufficient in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) A statement showing demand for cement as assessed by the Working Group on Cement Industry appointed by the Planning Commission for the 4 years 1981—85 is laid on the Table of the House.

(b) Installed capacity of cement industry as on 1-8-81 was 28.43 million tonnes.

(c) The additional capacity expected to be installed during 1981-82 is 4.70 million tonnes.

(d) Government had authorised an import of two million tonnes of cement during 1981-82.

(e) The Working Group on Cement Industry has assessed that the availability position of cement is expected to ease by 1984-85.

Statement

The requirement of cement for the four years 1981—85, as assessed by the Working Group on Cement Industry is as follows:—

Years	Demand (In million tonnes)
1981-82	80.22
1982-83	32.64
1983-84	35.25
1984-85	98.07

Deputation of IAS Officers with centre

*261. DR. KRUPASINDHU BHOI: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing :

(a) the number of IAS officers who are on deputation with the Centre for more than 6 years;

(b) what according to Government policy is the maximum period of deputation permissible for IAS officers to serve in the Centre at a stretch; and

(c) the steps Government propose to take to revert such IAS officers to States who have completed their normal tenure at the Centre ?